

made available a sum of Rs. 10 lakhs. Thus, the total cost of boat-house as on today is estimated at Rs. 23.35 lakhs. It is proposed to construct a hostel, in the second phase, near the boat-house. Accordingly, Kerala Government has been requested to make available 5 acres of land for hostel purposes, in the vicinity of Munroe island (Alleppey). The blue print and estimate of hostel will be prepared once the land is made available.

Bharat Gold Mines

1266. SHRIMATI VYJAYANTHI-MALA BALI : Will the Minister of STEEL AND MINES be pleased to state .

(a) whether diversification and expansion of the activities in the Bharat Gold Mines in Kolar have been taken up in order to make the company viable; and

(b) if so, whether any displacement or retrenchment of employees has taken place or is anticipated ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) and (b). With a view to make the operations of Bharat Gold Mines Limited (BGML) viable, it has been decided that (a) the three mines in the Kolar Gold Field the reserves of which are nearing in exhaustion would be phased out over a period of seven years (b) the diversifications activities of the company would be expanded and strengthened (c) exploration and exploitation of other shallow gold deposits would be given a filip (d) surplus manpower would be reduced by redeployment on diversification programmes and by introduction of Voluntary Retirement Scheme and, if found unavoidable through retrenchment. BGML has undertaken diversification activities in the fields of engineering, mine construction and exploitation of new Gold deposits which are economically viable. The company has also drawn up an action plan for phased closure of Kolar Gold Field Mines and re-deployment of workmen in a phased manner in various fields of diversification being undertaken. No displacement or retrenchment of employees has taken place.

Industrial Pollution

1267. DR. G.S. RAJHANS :
SHRIMATI MADHUREE
SINGH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Union Government have urged the industries to achieve the level of 'Zero-discharge' of effluents through product recoveries and better house-keeping; and

(b) if so, the details of the guidelines issued in this connection, if any, and the further steps Government propose to take to achieve the zero-discharge effluents from industries ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). The industries are required to meet the standards for air emission and water discharge. Technological innovation should aim at Zero-discharge of pollutants.

The guidelines issued for general pollution control include the following :

- (i) Standards have been prescribed for major air and water polluting industries.
- (ii) Industries are directed to instal necessary pollution control devices on a time bound basis to comply with the prescribed effluent and emission standards.
- (iii) Consents for continuing industrial activity are issued to industrial units subject to the pollution control measures taken within a stipulated time-frame.
- (iv) Guidelines have been formulated for siting of industries.
- (v) Fiscal incentives for adoption of pollution control measures have been provided.